## CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

## **ORDER SHEET**

## ORDERS OF THE TRIBUNAL

12.12.2013

OA No.505/2013

Mr. C.B. Sharma, Counsel for applicant. Mr. Neeraj Batra, Counsel for respondents.

The learned counsel for the respondents produced the result of the applicant in sealed cover, as directed by this Tribunal vide order dated 03.12.2013. The applicant, Vishal, has secured 43.25 marks out of 200 marks and hence not qualified. It is admitted between the parties that to be qualified in the written examination, the candidate has to secure 80 marks for OC category. The applicant belongs to OC category and hence he has not qualified in the written examination. Therefore, this OA has become infructuous. The result of the applicant is returned to the learned counsel for the respondents in sealed cover.

Accordingly the OA is dismissed as having become infructuous.

IR granted on 12.07.2013 shall stand vacated.

(Arvind Rohee)
Member(1)

(Anil Kumar) Member (A)

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